

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

Item No.225 – IA 581 of 2021
Item No.226 – IA 583 of 2021
Item No.227 – IA 590 of 2021
Item No.228 – IA 87 of 2022
Item No.229 – Cont. A 01 of 2022
Item No.230 – IA 57 of 2022
Item No.231 – IA 1234 of 2023
In
CP(IB) 480 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Jain Sons Finlease Ltd

V/s

Sort India Enviro Solutions Ltd

.....Applicant

.....Respondent

Order delivered on 02/01/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the RP : Mr. Nikhil Jha Adv. a/w. Mr. Parth Shah Adv.,
& Mr. Milan Negi Adv.
For the Applicant : Mr. Nandan Soni, Adv. in IA 57 of 2023
For the Respondent : Mr. Muzammil Mohammed, Adv.
Mr. Jay Mehta, Adv. for R-4

ORDER

List before regular Bench on 05.02.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)